

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/00072/2018**  
(in O.A. No.200/507/2015)

Jabalpur, this Friday, the 29<sup>th</sup> day of March, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Santosh Kumar Mishra S/o Shri D.P. Mishra aged about 48 years R/o 19, Vivekanand Colony Sector A Ujjain M.P. 456001
2. Prashant Kourane S/o Vishwanath Kourane Aged about 46, R/o A9/23 Mahanand Nagar, Ujjain M.P. 456001
3. Rajesh Dixit S/o R.M. Dixit Aged about 45 years R/o B/3-290 Adarsh Nagar Nagjhiri Ujjain M.P. 456001
4. Harsh Kumar Pant, S/o M.C. Pant Aged about 42 R/o Kamal Nagar, Kotra Sultanabad Bhopal 462001

**-Applicants**

(By Advocate – **Shri M.N. Banerjee**)

**V e r s u s**

1. Anil Kumar Gupta, General Manger, Western Railway, Church Gate, Mumbai Pin – 400020.
2. M. Goel, Chief Personnel Officer, Western Railway, Church Gate, Mumbai Pin 400020.
3. R.N. Sonkar, Divisional Railway Manager, Western Railway Ratlam, Office of Divisional Railway Manager, Ratlam, M.P. 457001.
4. Manoj Kumar Sharma, Ex-Divisional Railway Manager, Through General Manager, Western Railway Church Gate Mumbai PIN 400020

5. P. K. Gopi Kumar Senior Divisional Personal Officer Western Railway Ratlam Office of Divisional Railway Manager, Ratlam Division Ratlam M.P. 457001  
**-Respondents**

(By Advocate – **Shri Arun Soni**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

This Contempt Petition has been filed by the petitioners for non compliance of the order dated 02.08.2017 passed by this Tribunal in O.A. No.200/00507/2015 (Annexure C/1).

**2.** Respondents have filed their reply. They have submitted that the said order of the Tribunal had been challenged by the respondents by filing M.P. No.1482/2017 before the Hon'ble High Court of Madhya Pradesh at Indore Bench. The same was dismissed vide order dated 02.01.2018. The said order of Hon'ble High Court has been challenged before the Hon'ble Supreme Court in SLP (Diary No.) 30693/2018 which was listed for hearing on 22.10.2018 and has ordered to tag with similar matter of the SLP (C) 30621/2011.

**3.** Accordingly, this Contempt Petition is not maintainable at this stage. Hence, Contempt Petition is dismissed. Notices are discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**